

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(LIQ.)PROGRESS REPORT/2/CHE/2024

PETITION NUMBER : CP(IB)/278/2021

**NAME OF THE APPLICANT : Sanjeevi C (Liquidator)
(Anu Egitech Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 33(1) & 33(2) of IBC, 2016

ORDER

Ld. Counsel Mr. T. Jayasankar for the Applicant.

This IA has been filed to take on record the 4th Quarterly Progress Report for the quarter ended 30.06.2024. The same is taken on record subject to all just exceptions.

IA(LIQ.) PROGRESS REPORT/2/CHE/2024 is accordingly disposed off.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk